

DIVISION BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/249(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> SEPTEMBER, 2022, 10:30 A.M**

|                  |  |
|------------------|--|
| IN THE MATTER OF | RASHA IND PRIVATE LIMITED<br>VS<br>VISA REALTY LIMITED |
| UNDER SECTION    | IBC UNDER SEC 9  |

**Appearances (via video conferencing/physical)**

Mr. Abhrajit Mitra, Sr. Adv. : For Operational Creditor  
Mr. Shaswat Nayak, Adv.  
Mr. Anirudhya Dutta, Adv.

Mr. S. Choudhury, Adv. : For Corporate Debtor  
Mr. Tridib Bose, Adv.

**ORDER**

1. Ld. Counsel on both sides present.
2. Heard. **Reserved for Orders.**
3. Written notes be filed by the Corporate Debtor by Monday.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**